

FORM A PUBLIC ANNOUNCEMENT <i>[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF MANGO FINANCE (INDIA) PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate person	MANGO FINANCE (INDIA) PRIVATE LIMITED
2. Date of incorporation of corporate person	31/12/1981
3. Authority under which corporate person is incorporated / registered	Registrar of Companies (ROC), Mumbai
4. Corporate Identity Number / Limited Liability Identity Number of corporate person	U65100MH1981PTC025971
5. Address of the registered office and principal office (if any) of corporate person	6th Floor, INGS Point, Opposite Mumbai University C.S.T. Road, Kalina, Santacruz (East), Mumbai - 400098 (Maharashtra)
6. Liquidation Commencement Date of corporate person	26.09.2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Amit Vijay Karia Address: 405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar (East), Mumbai - 400014 (Maharashtra) Email ID: liquidation.mangofinance@gmail.com ipamitkaria@gmail.com Contact: 9029210069 Registration Number IBBJ/IPA-001/IP-P02600/2021-2022/13969
8. Last date for submission of claims	26.10.2025

Notice is hereby given that **MANGO FINANCE (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on **26.09.2025**.
 The stakeholders of **MANGO FINANCE (INDIA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **26th October, 2025**, to the liquidator at the address mentioned against Item 7.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Amit Vijay Karia
Liquidator
 IBBJ Reg. No: IBBJ/IPA-001/IP-P02600/2021-2022/13969
 AFA No. AA1/13969/02/311225/107702 is valid till December 31, 2025
 Date: 27.09.2025
 Place: MUMBAI

MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY

(A Government of Maharashtra Undertaking)

Plot No. 14 & 15, MMMDA New Office Building, 5th Floor, Engineering Division, Bandra Kurla Complex, Bandra (E), Mumbai - 400 051 • Tel: 65964000 • Fax: 65961264
E-Mail: amit.khopade@mailmmrda.maharashtra.gov.in • Website: https://mmrda.maharashtra.gov.in

E-Tender Notice

Mumbai Metropolitan Region Development Authority (MMRDA) invites bids through e-Tendering from the Eligible contractors firms who fulfill the eligibility criteria.

Name of Work: To carry out Structural and necessary repair works of SRA Building No. P-8 on land bearing CTS No. 138,138/1 to 8 139(A), 139(B) & 139(C) of village-Goregaon, at Oshiwara District Centre.

Sr. No.	Estimated Cost (In Rs.)	Cost of Blank Tender Form (Per Each)	Earnest Money Deposit (In Rs.)	Duration of Bid documents download & submission From Date/Time To Date/Time	Date of Opening of tenders	Time Period
1.	4,15,68,798/- (Excluding 18% GST)	3,360/- (Including 18% GST)	4,15,700/-	30/09/2025 (16.00 hrs.) 14/10/2025 (16.00 hrs.)	16.10.2025 (16.00 hrs.)	9 Months (Including Monsoon)

Date of pre bid meeting: 06/10/2025 in the office of EIC (if possible)

Note: The e-Tender can be downloaded from e-Tendering Portal: <https://mahatenders.gov.in/nicgep/app> any additional information, Corrigendum & help for uploading & downloading the e-tender, may be availed by contacting MMRDA's e-tendering service desk at the following id: support-eproc@nic.in or call us on 022-65967445. For further information if required please contact on Telephone number 022-6596470.

Date : 26/09/2025

Place : Mumbai

No: MMMDA/ED/SRA Building P-8/Repair/2025

Sd/-

Executive Engineer

SYMBOLIC POSSESSION NOTICE



Branch Office: ICICI Bank Ltd Office Number 201-B, 2nd Floor, Road No. 1 Plot No-B3, W/IFIIT Park, Wagle Industrial Estate, Thane (West)- 400604

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice. Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken symbolic possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand Notice/ Amount in Notice (Rs)	Name of Branch
1.	Sadanand Vitthal Nayak & Radhika Sadanand Nayak- LBTNE00002022715	Flat No-108, 1st Floor, A Wing, Building Name Spirit, Survey No/ Hissa No- 93/ 8, Village Vadavali, Next To Ajanta Paper Mill, Near Shahad, Taluka Kalyan (West), Thane 421301/ September 22, 2025	April 23, 2025/ Rs. 7,25,924.00/-	Thane
2.	Arti Gianchand Gerela & Dharmendra Sharma- LBMUM00005404075	Flat No. 501, 5th Floor, Building No. 5, Building Type A1, 'Daisy Gardens', Kamalgar Survey No. 12/ 12, 15/ 7, 2/ 13, Phase II, Village Kohji Khuntavali, Tal- Ambarnath (West), Thane- 401505/ September 22, 2025	May 29, 2025/ Rs. 24,25,034.00/-	Thane
3.	Anil Krishnadev Singh & Krishnadev Kuldeep Singh- LBTNE00005440880	Flat No 604, 6th Floor, A Wing, Building Known As Shree Chintamani Towers, Chitlars, Manpada, Thane West, Gut No. 9/ 1, Gut No. 7/ 2 (P), Gut No. 7/ 1 & 7/ 4, Gut No. 12/ 1, & 11/ 1, Village Chitlars Manpada, Tal & Dist- Thane, Thane- 400607/ September 22, 2025	May 15, 2025/ Rs. 41,43,550/-	Thane
4.	Vanita Dhananjay Kamble & Dhananjay Vilas Kamble- LBMUM00006793307 & LBMUM00002842166 & LBMUM00005126935 & LBMUM00004963257	Flat No G1 Ground Floor, Bldg No.14In The Scheme Known As "Mohan Greenwoods", PhasesII Manjarli, Manjarli Chowk, Badlapur West Thane 421503/ September 22, 2025	May 20, 2025/ Rs. 27,82,953.6/-	Mumbai
5.	Lalit Bhatu Patil & Manisha Lalit Patil- LBTNE00006047130 & LBTNE00006047129	Flat No B, 502 5th Floor Building No.7, In The Society Known As "Shirish Co Operative Housing Society Ltd" Situated At Vasant Vihar Thane W, Village Majiwade Lyng Being And Within The Limits Of Thane Municipal Corporation And Within The Registered District And Sub Division Of Thane 400610/ September 22, 2025	May 30, 2025/ Rs. 61,05,018.06/-	Thane
6.	Saroj Pradeep Sharma & Pradeep Sharma- LBTNE00005746919 & LBTNE00005779234	Flat No 1305, 13th Floor, In Tower Pinnacle Of "Joyville Phase 1" Pinnacle Bolinj Virar West, Palghar 401303/ September 22, 2025	May 30, 2025/ Rs. 56,63,646.74/-	Thane
7.	Ali Mohammad Ansar Shaikh & Zaira Ali Mohammad Shaikh- LBTNE00005505529	Flat No. 6, 1st Floor, B Wing, "Sai Hili Nagar Co-Operative Housing Society Ltd", Building No. A, Survey No. 4, Hissa No. 4 (Part), Village Chandansar, Virar East, Tal- Vasoi, Palghar- 401305/ September 22, 2025	May 21, 2025/ Rs. 27,44,305.27/-	Thane
8.	Nilesh Babulal Sardar & Geeta Mohan Khusalani- LBLKV00005594747	Flat No. 203, 2nd Floor, Building Known As Nana Patil- Pride, Bldg No. 3, Wing E, Land Bearing Survey No. 160/ 2, 162/ (P), 166/ 8 (P), Lying And Situated At Village Khoji Khuntavali, Opp Bethal Church, Tal- Ambarnath, Dist- Thane, 421501/ September 22, 2025	May 16, 2025/ Rs. 25,20,952.86/-	Kalyan- Mumbai
9.	Vinod Kumar Sahani & Sharada Vinod Sahani- LBMUM00006154464 & LBMUM00005907277 & LBMUM00006590729	Flat No 203, 2nd Floor, Type D, In The Building Known As "Shiv Gauri" And The Society Known As "Somnath Paradise Chs Ltd" Bldg Complex Known As "Somnath Paradise" Constructed On Land Bearing Bhumpan Kramank, Kut Kramank 102/ 1A/ 1 (Paik), Of Village Boisar Situated At Bhandar Wada Boisar West Taluka & Dist- Palghar Boisar 401501/ September 23, 2025	May 20, 2025/ Rs. 37,37,386.00/-	Mumbai
10.	Amar Premchand Gajamunde & Puja Amar Gajamunde- TBLAT00006474750	Flat No 302, 3rd Floor, Building B"Krushnakuni"- Municipal House No.D-1/ 3648 (Old House No.R-3/ 955/ 1P) Plot No 7 Corresponding Municipal House R/ 955/ 1 (Part) Out Of City Survey No.10937 & Out Of Survey No 223/ A Latur 413512/ September 23, 2025	June 06, 2025/ Rs. 27,97,375/-	Latur
11.	Maqsood Ali Shamkhalla Manihaar & Sharif Khatoon Maqsood Ali Manihaar- LBMUM00006173875 & LBMUM00005185433	Flat No.402, 4th Floor, K-Wing, M.K. Thakur Complex, Survey No.77/ 2, 77/ 4, 77/ 5, 77/ 1A, & 77/ 1B, Village Shil, Thane-421203/ September 23, 2025	June 14, 2025/ Rs. 35,21,715.78/-	Thane
12.	Manju B Tiwari & Basant Kumar- LBLKV00004405594	Property Address 1)- Shop No. 1, Ground Floor, A Wing, Amraj Jyot, Survey No. 169, Hissa No. 19, Plot No.190, Old Survey No. 75/ 2, 77/ 3, 80/ 3, 82/ 1, 82/ 8, 84/ 0, 85/ 0, 86/ 0, Village Mamdapur, Neral East, Taluka Karjat, Raigad-410201Admeasuring About 11.47 Sq Mtrs Carpet Area Property Address 2)-Shop No. 2, Ground Floor, A Wing, Amraj Jyot, Survey No. 169, Hissa No. 19, Plot No.190, Old Survey No. 75/ 2, 77/ 3, 80/ 3, 82/ 1, 82/ 8, 84/ 0, 85/ 0, 86/ 0, Village Mamdapur, Neral East, Taluka Karjat, Raigad-410201/ September 23, 2025	May 16, 2025/ Rs. 9,32,936.17/-	Kalyan- Mumbai
13.	Hussain Alam Khan & Sherbano Hussain Alam Khan- LBMUM00005501534	Flat No.A.306, 3rd Floor, Building No.3D, Building Known As "Saushalya" Situated At Mamdapur, Taluka Karjat, District Raigad Karjat 410201/ September 23, 2025	May 09, 2025/ Rs. 10,97,268.98/-	Mumbai
14.	Mohammed Naseem Rafullah Ansari & Shainaz Naseem Ansari- LBLKV00006445781 & TBLKV0000394268	Flat No 003, Ground Floor, "Dreams Park-Orchid" Type-A.04S.No. 87, Hissa No.2Village Mamdapur, Tal KarjatRaigad410101/ September 23, 2025	May 17, 2025/ Rs. 21,75,957.46/-	Mumbai
15.	Sahab Sahani & Gayatri Sahab Sahani- LBMUM00005559126	Flat No. 1105, 11th Floor, A-Wing, Crown Co-Operative Housing Society Limited, Hiranandani Estate, S.No. 126/ 1, Village- Kavesar, Ghodbunder Road, Patlipada, Thane 400607/ September 23, 2025	May 29, 2025/ Rs. 1,66,83,402.73/-	Mumbai
16.	Bhavika Manoj Jeswani & Manoj Jethanand Jeswani & Jethanand Wadhwal Jeswani- TBMAT00005752299	Layout Plot No. 243, Survey No.17/ 1, 17/ 2 And 18/ 2, City Survey No. 8 + 1 Paik, Sheet No. 7, Mouza Vadgaon Road Pra, Darwaha Road, Sachdanand Bhawan, Opposite Purva House, Darda Nagar, Near Jyoti School, Maharashtra, Yavatmal 445001/ September 23, 2025	April 08, 2025/ Rs. 2,10,74,405/-	Amravati
17.	Sheetal Dilip Deshmame & Dilip Dattatray Deshmame- LBTNE00003373756	Flat No.1105, 11th Floor, Rainbow Vistta, Wing B, Survey No.69/ 3/ 4/ 5/ 6, Village Ravet, Dist, Pune Maharashtra 411035/ September 23, 2025	June 17, 2025/ Rs. 17,88,724/-	Thane
18.	Champalal, & Gayatri Devi- LBPUN00005201568	Apartment No. B-604, 6th Floor, Bldg No. B, Akshay City, Gat No. 237, Village- Kanhe, Taluka- Maval, Pune 421206/ September 23, 2025	June 12, 2025/ Rs. 19,33,042/-	Pune
19.	Ravichandra Ashok Dhawale & Deepali Ravichandra Dhawale- LBPUN00005795203 & LBPUN0000572451	Flat No. A-5, 3rd Floor, Phase-3, Godai Nagar, S.No. 1, Hissa No. 1/ 1 (Old), Near 69, Hissa No. 1/ 1, Village- Talegaon Dahade, Taluka- Maaval, Sub Register- Vadgaon Maaval, Pune 410506/ September 23, 2025	April 07, 2025/ Rs. 19,82,618.26/-	Pune
20.	Sangeeta Patange & Arvind Patange- LBPUN00005051925	Flat No. 209, 2nd Floor, Building Wing No. A, R M K Nature's Classic, Survey No. 60/ 2/ 1/ 1, Village Talegaon Dahade, Taluka/ Maval, Reno Colony Maharashtra, Pune 410507/ September 23, 2025	June 16, 2025/ Rs. 17,40,780.45/-	Pune
21.	Ghughe Bhauasheb Bhagwan & Priyanka Bhauasheb Ghughe- LBPUN00005919970	Flat No. 301, 3rd Floor, B-Wing, Jai Maharashtra Sahakari Gruhacharcha Sanstha Maryadit, Survey No. 71/ 1/ 2, 71/ 1/ 3 (Old Survey No. 71/ 1/ 5), Village Varale, Taluka Maval, Near Tirumala Heights Phase-I, Maharashtra, Pune 410505/ September 23, 2025	April 02, 2025/ Rs. 7,14,945.66/-	Pune
22.	Bhauasheb Bhagwan Ghughe & Priyanka Bhauasheb Ghughe- LBPUN00005919969	Flat No. 301, 3rd Floor, B-Wing, Jai Maharashtra Sahakari Gruhacharcha Sanstha Maryadit, Survey No. 71/ 1/ 2, 71/ 1/ 3 (Old Survey No. 71/ 1/ 5), Village Varale, Taluka Maval, Near Tirumala Heights Phase-I, Maharashtra, Pune 410505/ September 23, 2025	May 29, 2025/ Rs. 4,93,890/-	Pune
23.	Poonam Nitin Gambhir &- LBMUM00005176826	Flat No.1503, 15th Floor, B-Wing, Bldg No.10, Gimar Heights Ivory Towers Co-Operative Housing Society Ltd, Bhakti Park, Near Big Cinema Theatre, Cts No. A1/ 5, 1/ B, Village-Anik, Opp. Mmrda Sion Vadala Link Road, Wadala East, Mumbai 400037/ September 23, 2025	April 16, 2025/ Rs. 31,40,931.36/-	Mumbai
24.	Aakash Sureshkumar Gupta & Deepali Narayan Kale- LBMUM00006023444	Flat No.1505/ C, 15th Floor, Laabh Enclave- Phase 2, Near Sonadevi Height, S.No.4, Hissa No.0 (P), Village- Temghar, Taluka- Bhiwandi, Thane 421302/ September 23, 2025	April 22, 2025/ Rs. 27,70,505/-	Mumbai
25.	Basant Kumar & Manju B Tiwari- LBLKV00004396224	Property Address 1)- Shop No. 3, Ground Floor, A Wing, Amraj Jyot, Survey No. 169, Hissa No. 19, Plot No.19, Old Survey No. 75/ 2, 77/ 3, 80/ 3, 82/ 1, 82/ 8, 84/ 0, 85/ 0, 86/ 0, Village Mamdapur, Neral East, Taluka Karjat, Raigad-410201 Property Address 2)-Shop No.4, Ground Floor, A Wing, Amraj Jyot, Survey No. 169, Hissa No. 19, Plot No.19, Old Survey No. 75/ 2, 77/ 3, 80/ 3, 82/ 1, 82/ 8, 84/ 0, 85/ 0, 86/ 0, Village Mamdapur, Neral East, Taluka Karjat, Raigad-410201/ September 23, 2025	May 16, 2025/ Rs. 10,50,944/-	Kalyan- Mumbai
26.	Hussain Alam Khan & Sherbano Hussain Alam Khan- TBMUM00006740185	Flat No.A/ 105, 1st Flr, Wing A, In Phase 1, Complex Known As "Royal Regalia" Situate Lyng Being At Village Mamdapur, Neral, Taluka Karjat And District Raigad Karjat 410201/ September 23, 2025	May 09, 2025/ Rs. 11,82,145.00/-	Mumbai

The above-mentioned borrowers/s/guarantors/s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: September 26, 2025
Place: Maharashtra

Sincerely Authorised Officer
For ICICI Bank Ltd.

SBI भारतीय स्टेट बैंक State Bank of India

Home Loan Center, Santacruz, 1st Floor, Jeevan Seva Annexe Building, LIC Complex, S.V. Road, Santacruz West, Mumbai-400054. PH: 022-26262365, 26262306, 9950935864

[Rule 8(4)] POSSESSION NOTICE [for Immovable Property]

Whereas, The undersigned being the Authorised Officer of the State Bank of India under the Securitization and Reconstruction of Financial Asset and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest Rules, 2002 issued a demand notice to borrowers to repay the amounts mentioned in the notice with further interest as mentioned below, within 60 days from the receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the under noted borrowers and public in general that undersigned has taken Symbolic Possession of the property described herein below in exercise of powers conferred on him under section 13 (4) said Act read with rule 8 & 9 of the said rules on Date 25/09/2025. The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to charge of State Bank of India for the amounts and further interest thereon mentioned against account herein below:

Sr. No.	Name of the Borrower No. & Loan Account No.	Date of 13(2) Notice and Amount	Description of properties
1.	Mrs Harshali Navant Gawali, (Home Loan Account No-41958664048)	22.05.2025 / Rs. 36,19,57,00.00 (Thirty Six Lakh Nineteen Thousand Five Hundred Seventy Only) within 60 days with further interest, cost, etc.	An immovable property with Flat No. 404 on 4th Floor, "KRISHNA PARADISE" A-6 And A-7 CHSL, TISGAON, 100 Feet Road, NEAR-GAONDEVI TEMPLE, KALYAN EAST, MAHARASTRA, PIN-421306. Admeasuring Carpet area 650 sq. ft. (Built-Up), known as "KRISHNA PARADISE" Bearing on Survey No. 52, Hissa No. 02, Kalyan East, Thane.
2.	Mr Sunil Seth Nayak And Mrs Indu Sunil Nayak (Account No. 65279806666)	05.06.2025 / Rs. 19,06,49,99.00 (Rs. Nineteen Lakh Six Thousand Four Hundred and Ninety Nine Only) within 60 days with further interest, cost, etc.	An immovable property with Flat No. 301, Wing-A, Floor 3rd, Area admeasuring about 600 sq. ft. Built-up area, building known as MAHAVEER APARTMENT, situated at Village Nandivali, Behind Shankhaveswar Nagar, Bhopar Road, Dombivai East, Taluka Kalyan, Distt- Thane.
3.	Mr Sunil Seth Nayak And Mrs Indu Sunil Nayak (Account No. 65279808733)	05.06.2025 / Rs. 18,13,14,20.00 (Rs. Eighteen Lakh Thirteen Thousand and Forty Two Only) within 60 days with further interest, cost, etc.	An immovable property with Flat No. 302, Wing-A, Floor 3rd, Area admeasuring about 570 sq. ft. Built-up area, building known as MAHAVEER APARTMENT, situated at Village Nandivali, Behind Shankhaveswar Nagar, Bhopar Road, Dombivai East, Taluka Kalyan, Distt- Thane.

The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.
Date: 25-09-2025, Place: Kalyan / Dombivai

Authorised Officer, State Bank of India



CAPRI GLOBAL CAPITAL LIMITED

Registered & Corporate Office:- 502, Tower-A, Peninsula Business Park, Senapati Bapat Marg, Lower Pareil, Mumbai-400013, Circle Office :- 9B, 2nd Floor, Pusa Road, New Delhi :- 110060

APPENDIX IV POSSESSION NOTICE [for Immovable property]

Whereas, the undersigned being the Authorized Officer of Capri Global Capital Limited (CGCL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorised Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub – section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of CGCL for an amount as mentioned herein under with interest thereon.

S. No.	Name of the Borrower(s) / Guarantor(s)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1.	(Loan Account No. LNMENAG000083731 (Old) 80300005758020 (New) of our Nagpur Branch) M/S Shree Shyam Roadlines (Though Its Proprietor) (Borrower) Mr. Raj Sanjay Goyal, Mr. Sanjay Ramkaran Goyal Mrs. Sarika Sanjay Goyal (Co-Borrower)	All that Piece and Parcel of residential Property having land and building being Apartment No. E-205, area admeasuring 975 Sq. Ft., i.e., 90.58 Sq. Mtrs., 2nd Floor, Anand Palace, Trust Plot No. 84 Property situated at Old Pardi Naka, Bhandara Road, Mouzi Pardi, Tehsil and District - Nagpur, Maharashtra - 440008, Bounded As Follows,, North: Plot No. 83, South: Plot No. 85, East: Open Space and Bhandara Road, West: Open Space and Bhandara Road	09-07-2025 Rs. 37,93,378/-	22-09-2025

Place: NAGPUR

Sd/- (Authorised Officer)

Date : 27-Sep-2025

For Capri Global Capital Limited (CGCL)

Public Notice For E-Auction Cum Sale				
Sale of Immovable property mortgaged to IIFL Home Finance Limited (IIFL HFL) Corporate Office at Plot No.98, Udyog Vihar, Phase-IV, Gurgaon-122015 (Haryana) and Branch Office at- CTS No 6944 Viraj, Corner, Candera Corner, college road, 2nd Floor office No. 8, Nasik Nasik 422005, 3rd Floor Oberoi Chambers, Opposite Government Milk Scheme, Jalana Road Aurangabad - 431003, IFL House Sun Infotech Park Road No. 16V Plot No.B-23, Thane Industrial Estate Wagle Estate Thane 400604, 213, 2nd floor, Yash Palghar Arcad, Boisar Tarapur Road, Boisar (West) 401501, Diet Palghar, Kadam Building, First Floor, Opp Suman Medical, Badlapur West-421503, CTS No 42781 to 7-Tanaji Nagar Near Kalika Mata Mandir and 2nd Floor Chinchwad Pune 411033 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of IIFL HFL had taken the possession of the following properties pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospects, with a right to sell the same on "AS IS WHERE IS BASIS, AS IS WHAT IS BASIS AND WITHOUT RECOURSE BASIS" for realization of IIFL HFL's dues. The sale will be done by the undersigned through e-auction platform provided at the website: www.iflhome.com				
Borrower(s)/Co-Borrower(s)/Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property/ Secured Asset	Date of Physical Possession	Reserve Price
Mr. Laxman Sukdeo Talankar Shree Swami Samarth Gammari Mrs. Meera Laxman Talankar (Prospect No- IL10091767)	22/04/2024 Rs. 1673958.00 (Rupees Sixteen Lakh Seventy Three Thousand Nine Hundred and Fifty Eight Only) Bid Increase Amount Rs.25000.00/- (Rupees Twenty Five Thousand Only)	All that part and parcel of the property bearing: Flat No. 3, Floor No. 1, Vakratunda Residency Apartment, Plot No. 41, 42, S No. 514/1, Shanti Nagar Bus Stop, Mahamelal, Neph, India, 422007 Area Admeasuring (in Sq. Ft.) Property Type: Saleable Area, Carpet Area Property Area: 618.00, 413.08	06/06/2025 Total Outstanding As On Date 08/09/2025 Rs.2125862.00/- (Rupees Twenty One Lakh Twenty Five Thousand Eight Hundred and Sixty Two Only)	Rs.1770000.00/- (Rupees Seventeen Lakh Seventy Thousand Only) Earnest Money Deposit (EMD) Rs.177000.00/- (Rupees One Lakh Seventy Seven Thousand Only)
Mr. Sandeep Vishnu Kalekar Smiley Pav Bhaji And Fast Food Center Mrs. Sarita Sandip Kalekar Mrs. Varsha Vishnu Kalekar (Prospect No- 856151)	31/07/2019 Rs. 3855661.00 (Rupees Thirty Eight Lakh Fifty Five Thousand Six Hundred and Sixty One Only) Bid Increase Amount Rs.40000.00/- (Rupees Forty Thousand Only)	All that part and parcel of the property bearing Flat No. A-301, 2nd Floor, A/Wing, Shree Siddhivinayak CHSL, Gokulad Vast, Khopat, Thane West, Maharashtra 400601 (Area admeasuring 500 sq. ft.)	28/02/2025 Total Outstanding As On Date 08/09/2025 Rs.6304328.00/- (Rupees Sixty Three Lakh Four Thousand Three Hundred and Twenty Eight Only)	Rs.4050000.00/- (Rupees Forty Lakh Fifty Thousand Only) Earnest Money Deposit (EMD) Rs.405000.00/- (Rupees Four Lakh Fifty Thousand Only)
Mr. Ali Majeed Ansari Sw Enterprises Mrs. Shabana Ali Ansari (Prospect No- IL1010423)	20/07/2021 Rs. 1333660.00 (Rupees Thirteen Lakh Thirty Three Thousand Six Hundred and Sixty Only) Bid Increase Amount Rs.20000.00/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing Flat No. 2, Building No. 6, Type C, Thakur Nagar, S.No.611/4/2 Village Pashal Kashiba Wadi Near Sayaji Hotel & Meeb Office Tarapur Road Boisar W, Dist. Palghar- 401504, (Area admeasuring 413sq. ft.)	10/03/2025 Total Outstanding As On Date 08/09/2025 Rs.1875253.00/- (Rupees Eighteen Lakh Seventy Five Thousand Two Hundred and Fifty Three Only)	Rs.963000.00/- (Rupees Nine Lakh Sixty Three Thousand Only) Earnest Money Deposit (EMD) Rs.96300.00/- (Rupees Ninety Six Thousand Three Hundred Only)
Mr. Mohd Amjad Shaikh Mrs. Shabana Mohammad Amjad Shaikh (Prospect No- 904915)	26/04/2022 Rs. 1512987.00 (Rupees Fifteen Lakh Twelve Thousand Nine Hundred and Eighty Seven Only) Bid Increase Amount Rs.20000.00/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing Flat No. 105, admeasuring 190 Sq. Ft. (Carpet Area) along with additional usable area of 35 Sq. Ft. towards open terrace 53 Sq. Ft. Towards enclosed balcony, on 1st Floor, Wing-G/1, Aarambh Residency Phase II, Kolhavi Village, Neral Raigad, Raigad, Maharashtra, India- 410101	05/02/2025 Total Outstanding As On Date 08/09/2025 Rs.2317701.00/- (Rupees Twenty Three Lakh Seventeen Thousand Seven Hundred and One Only)	Rs.847000.00/- (Rupees Eight Lakh Forty Seven Thousand Only) Earnest Money Deposit (EMD) Rs.84700.00/- (Rupees Eighty Four Thousand Seven Hundred Only)
Mr. Vishal Vijay Karsare (Prospect No- 734593)	30/01/2024 Rs. 1238904.00 (Rupees Twelve Lakh Thirty Eight Thousand Nine Hundred and Four Only) Bid Increase Amount Rs.25000.00/- (Rupees Twenty Five Thousand Only)	All that part and parcel of the property bearing Flat No. 003, Built-Up Area Admeasuring 350 Sq. Ft. Guruprem Co. Op. Housing Society Ltd Ground Floor, A Wing, Building No. 1, Village: Karpal, Taluka: Lihansagar, District: Thane Mumbai, Maharashtra, India- 421503	26/03/2025 Total Outstanding As On Date 08/09/2025 Rs.1601160.00/- (Rupees Sixteen Lakh One Thousand One Hundred and Sixty Only)	Rs.1247000.00/- (Rupees Twelve Lakh Forty Seven Thousand Only) Earnest Money Deposit (EMD) Rs.124700.00/- (Rupees One Lakh Twenty Four Thousand Seven Hundred Only)
Mr. Kiran Dattaram Kharadiya Tours And Travel Mrs. Pradnya Kiran Kharadiya (Prospect No- 796748)	17/08/2022 Rs. 1740357.00 (Rupees Seventeen Lakh Forty Three Thousand and Fifty Seven Only) Bid Increase Amount Rs.25000.00/- (Rupees Twenty Five Thousand Only)	All that part and parcel of the property bearing Flat No. 301, measuring 32.91 Sq.Mtrs., 3rd Floor, B-Wing Shrishti Building, Sunshine Swagat Nagar Village Chantoli, Badlapur East, Badlapur, 421503 Maharashtra, India (Area admeasuring 513sq. ft.)	28/01/2025 Total Outstanding As On Date 08/09/2025 Rs.2500373.00/- (Rupees Twenty Five Lakh Three Hundred and Seventy Three Only)	Rs.1297000.00/- (Rupees Twelve Lakh Ninety Seven Thousand Only) Earnest Money Deposit (EMD) Rs.129700.00/- (Rupees One Lakh Twenty Nine Thousand Seven Hundred Only)
Mr. Sumit Prabhakar Bhingare Mr. Shilpa Sumit Bhingare (Prospect No- 803300)	16/08/2022 Rs. 1333308.00 (Rupees Thirteen Lakh Three Thousand Three Hundred and Eight Only) Bid Increase Amount Rs.20000.00/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing Flat No. 14, 470 Floor, Carpet Area Admeasuring 30.18 Sq.Mtrs, Bldg No. 43, Vinayak Hills, Gaf 2018, Near Maug Chikhale, Pune, 411062, Maharashtra, India	27/05/2025 Total Outstanding As On Date 08/09/2025 Rs.1971691.00/- (Rupees Nineteen Lakh Seventy One Thousand Six Hundred and Ninety Only)	Rs.959000.00/- (Rupees Nine Lakh Fifty Nine Thousand Only) Earnest Money Deposit (EMD) Rs.95900.00/- (Rupees Ninety Five Thousand Nine Hundred Only)
Mr. Karan Singh Anand Singh Mrs. Sangita Kumar Karan Singh (Prospect No- IL1015944)	09/08/2022 Rs. 2231180.00 (Rupees Twenty Two Lakh Thirty One Thousand Eight Hundred and Eighty Only) Bid Increase Amount Rs.25000.00/- (Rupees Twenty Five Thousand Only)	All that part and parcel of the property bearing Flat No.305, Floor No. 3, Ad Measuring Area 101.01 Sq. Mtrs. Survey No. 66/25 Village Atgaon Taluka Shapur, Dist. Thane 421601, (519 sq. ft.) Super Built Up Area Admeasuring)	12/02/2025 Total Outstanding As On Date 08/09/2025 Rs.323662.00/- (Rupees Thirty Two Lakh Six Thousand Six Hundred and Sixty Two Only)	Rs.1741000.00/- (Rupees Seventeen Lakh Forty One Thousand Only) Earnest Money Deposit (EMD) Rs.174100.00/- (Rupees One Lakh Seventy Four Thousand One Hundred Only)
Mr. Rajesh Ramkhatkar Mrs. Roshni Rajesh Ramkhatkar (Prospect No- IL1010738)	11/10/2022 Rs. 1383138.00 (Rupees Thirteen Lakh Eighty Three Thousand One Hundred and Eighty Three Only) Bid Increase Amount Rs.20000.00/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing Flat No. 103, Floor No. 1, Building No 1 Type C, Carpet Area 275.00 Sq. Ft., Triakur Nagar, S.No.611/4/2 Village Pashal Kashiba Wadi Near Sayaji Hotel & Meeb Office Tarapur Road Boisar W, Dist. Palghar, Maharashtra- 401501 (Area admeasuring 413 sq. ft.)	07/01/2025 Total Outstanding As On Date 08/09/2025 Rs.1939953.00/- (Rupees Nineteen Lakh Thirty Nine Thousand Nine Hundred and Fifty Three Only)	Rs.936000.00/- (Rupees Nine Lakh Thirty Six Thousand Only) Earnest Money Deposit (EMD) Rs.93600.00/- (Rupees Ninety Three Thousand Six Hundred Only)
Mr. Ramrath Rangnath Sasurde Mr. Rangnath Rangnath Sasurde Mrs. Rani Rangnath Sasurde (Prospect No- IL1025161)	16/12/2023 Rs. 937357.00 (Rupees Nine Lakh Thirty Seven Thousand Three Hundred and Fifty Seven Only) Bid Increase Amount Rs.20000.00/- (Rupees Twenty Thousand Only)	All that part and parcel of the property bearing House No.334, A Dargan, Post Panudi, Tal. Pathan, Dist Aurangabad, Maharashtra, India, 43121 Area Admeasuring (in Sq. Ft.) Property Type: Land area, Built up area, Carpet area Property Area: 1380.00, 1321.00, 1250.00	18/02/2025 Total Outstanding As On Date 08/09/2025 Rs.771438.00/- (Rupees Seven Lakh Seventy One Thousand Four Hundred and Thirty Eight Only)	Rs.888000.00/- (Rupees Eight Lakh Eighty Eight Thousand Only) Earnest Money Deposit (EMD) Rs.88800.00/- (Rupees Eighty Eight Thousand Eight Hundred Only)
Mr. Balaji Bhaskarrao Kaparwar Mrs. Anuradha Kaparwar (Prospect No- 10269)	24/10/2016 Rs. 2915369.00 (Rupees Twenty Nine Lakh Fifteen Thousand Three Hundred and Nine Only) Bid Increase Amount Rs.25000.00/- (Rupees Twenty Five Thousand Only)	All that part and parcel of the property bearing Plot No. 99, CTS No. 343/B/99, Old Sr.No. 1771B, Sambhaj Nagar, Aurangabad, Maharashtra Area Admeasuring 1636.12 sq. ft.	07/01/2020 Total Outstanding As On Date 08/09/2025 Rs.4012662.00/- (Rupees Forty Lakh Twelve Thousand Eight Hundred and Sixty Two Only)	Rs.2106000.00/- (Rupees Twenty One Lakh Six Thousand Only) Earnest Money Deposit (EMD) Rs.210600.00/- (Rupees Two Lakh Ten Thousand Six Hundred Only)
Litigation between by IIFL HFL:-Result of sale shall be subject to the outcome of: 1. There is a Pending SA with SA/21/2017 before DRT, AURANGABAD. Note: Bidder shall do all necessary due diligence before participating.				
Date of Issuance of property	EMD Last Date	Date/Time of E-Auction		
13/10/2025 11:00 hrs -14:00 hrs	15/10/2025 till 5 pm.	17/10/2025 11:00 hrs -13:00 hrs.		
Mode Of Payment :- EMD payments are to be made vide online mode only. To make payments you have to visit www.iflhome.com and pay through link available for the property/ Secured Asset only. Note: Payment link for each property/ Secured Asset is different. Ensure you are using link of the property/Secured Asset to intend to buy vide public auction.				
For Balance Payment -Login www.iflhome.com >Select "My Bid"> Click on Pay Balance Amount.				
Terms and Conditions:-				
1. For participating in e-auction, Intending bidders required to register their details with the Service Provider https://www.iflhome.com , well in advance and has to create the login id and password. Intending bidders have to submit the payment of the EMD prior to participation. Upon payment, bidders are required to submit the electronically signed E- Tender Form/ Bid (E-Sign) using their Aadhaar Number.				
2. The bidders shall improve their offer in multiple of amount mentioned under the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of the closing time of the auction, the closing time will automatically get extended for 5 minutes.				
3. The successful bidder should deposit 25% of the bid amount (after adjusting EMD) within 24 hours of the acceptance of bid price by the AO and the balance 75% of the bid amount within 15 days from the date of confirmation of sale by the secured creditor. All deposit and payment shall be in the prescribed mode of payment.				
4. The purchaser has to bear the cost, applicable stamp duty, fees, and any other statutory dues or other dues like municipal tax, costs associated with the conveyance or transfer of the land and all other incidental costs, charges including all taxes and rates outgoing relating to the property.				
5. The purchaser has to pay TDS applicable to the transaction/payment of sale amount and submit the TDS certificate with IIFL HFL.				
6. Bidders are advised to go through the website https://www.iflhome.com for detailed terms and conditions of auction sale & auction application form before submitting their Bids for taking part in the auction sale proceedings.				
7. For details, help procedure and online training on e-auction prospective bidders may contact the service provider E mail ID- auction@ifl.com , Support Helpline no-1800-2672-498.				
8. For any query related to Property details, Inspection of Property and Online bid can call IIFL HFL toll free no 1800 2672 499 from 09:30 hrs to 18:00 hrs between Monday to Friday or write to email- care@iflhome.com .				
9. Notice is hereby given to above said bidders to collect the household articles, which were lying in the secured asset at the time of taking physical possession within 7 days, otherwise IIFL HFL shall not be responsible for any loss of property under the circumstances.				
10. Further the notice is hereby given to the Borrower/s, that in case they fail to collect the above said articles same shall be sold in accordance with Law.				
11. In case of default in payment at any stage by the successful bidder/ auction purchaser with the above stipulated time, the sale will be cancelled and the amount already paid by the bidder (including EMD) and the property shall be put to sale.				
12. AO reserves the rights to postpone/cancel or vary the terms and condition of tender/auction without assigning any reason therefor. In case of any dispute in tender/Auction, the decision of AO/IIFL HFL will be final.				
15 DAYS SALE NOTICE UNDER THE RULE 9 SUB RULE (1) OF SARFAESI ACT, 2002				
The Borrower are hereby notified to pay the sum as mentioned above along with up dated interest and ancillary expenses before the date of Tender/Auction, failing which the property will be auctioned/sold and balance of any will be recovered with interest and cost.				
Place : Maharashtra Date : 27/09/2025		Sd/- Authorised Officer, IIFL Home Finance Limited		

